

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.07.2024 AT 01:15 p.m.**

TC/CP. Nos.	CA/IA No.	Section /Rule	Name of Parties
CP/12/241/AMR/2023		63 & 64 of the LLP act 2008, R/W sec 242 of the companies act,2023	Dr. Rahul Banda and Anr And M/s. Dr. B. Jawahar Nursing Home LLP and Ors.
	IA(Companies Act)/3/2024	Under Rule 11 of NCLT Rules, 2016	Dr. Jawahar Banda and 3 Ors Vs Dr. Rahul Banda and 7 Ors.
	IA(Companies Act)/4/2024	Under Rule 11 of NCLT Rules, 2016	Dr. Jawahar Banda and 3 Ors Vs Dr. Rahul Banda and 7 Ors.

**ORDER**

**Present:** Mr. Nimmala Satyanarayana, Ld. Counsel for the Petitioner.

Mr. G. Kalyana Chakravarthy, Ld. Counsel for R1 to R5 & R9.

None appears for R6.

Counters of R1 to R5, R6 & R9 not filed. At the request of Ld. Counsel for R1 to R5 & R9 for filing counters, list the matter on 02.09.2024.

**IA (Companies Act)/3/2024& IA (Companies Act)/4/2024:**

**Present:** Mr. G. Kalyana Chakravarthy, Ld. Counsel for the Applicants.

Mr. Nimmala Satyanarayana, Ld. Counsel for the Respondents.

Physical copy of Joint Counters of R1 & R2 filed. For filing joint counters of R1 & R2 in e-nortal, list the matter on 02.09.2024.



**SANJAY PURI  
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**